Rajesh Kumar Singh D.H.J.S Director (Academics)/ Chairperson (Officiating)



OFI.III JUDICIAL ACADr.MY (High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./ NCL/1940/2025/ 2686

11th July, 2025

To

1. The Ld. Principal District & Sessions Judge, South, Saket

The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

3. The Ld. Principal District & Sessions Judge, North, Rohmi

Sub.: Orientation Programme on New Criminal Laws 2023 for Judicial officers.

Respected Sir/ Madam,

It is to inform that a letter dated 22.04.2025 was received from Hon'ble High Court of Delhi regarding weekly report on New Criminal Laws, 2023. Vide aforesaid letter, a copy of letter of Director, CDTI, Ghaziabad alongwith copy of DO letter dated 25.07.2024 of the Union Home Secretary, Govt. of India was forwarded to the Academy for providing the requisite information pertaining to the training in New Criminal Laws by the Delhi Judicial Academy. In pursuance to said letter of Director, CDTI, Ghaziabad, the target of completion of 100% training in the New Criminal Laws has to be achieved.

The Academy has already conducted training programmes on New Criminal Law for officers of DHJS / DJS on 13.04.2024 and 19.05.2024. However, 83 Judicial Officers could not attend the said programmes. To achieve the above-mentioned target, the Delhi Judicial Academy proposed to hold an Orientation programme on New Criminal Laws, 2023 through online mode using Cisco WebEx online meetings platform on 15th and 16th July, 2025 for the remaining 83 Judicial Officers including those on deputation or working in diverted capacity.

Hon'ble High Court has been pleased to approve the proposal vide letter dated 09.07.2025. Copy of the letter is enclosed herewith as Annexure 'A'.

As per the approval received from Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting an Orientation Programme on New Criminal Laws, 2023 for Judicial officers of DHJS and DJS on 15th and 16th July, 2025 (from 05:30 PM to 7:00 PM) through Online mode using Cisco WebEx Online meetings platform.

Your goodself is nominated to attend the aforesaid programme alongwith the other Judicial Officers as per list enclosed as Annexure 'B'. A copy of the programme schedule is also enclosed herewith as Annexure 'C'.

It may kindly be noted that the training is mandatory for all the nominated Judicial Officers as mentioned in the letter dated 09.07.2025 of Hon'ble High Court.

Therefore, it is requested that all the Judicial Officers posted in your district/ under your control may kindly be communicated about their respective nominations for attending the aforesaid programme through your good office. The nominated officers may also kindly be informed that the programme is to be attended by the officers even if they are on leave and no request for exemption shall be entertained except in cases of medical urgency. Your goodself is also most humbly requested to make it convenient to attend the programme.

The meeting link for joining the programme online through Cisco WebEx, is mentioned below:

https://dhcdja.webex.com/meet/dja.dhc.vc1 Meeting id:1666962693 without Password

With regards,

Encls.: As above



Yours faithfully,

-(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2025/6499-6507-D

Dated, 14) 7/3

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Ms. Chetna Singh, Presiding Officer, Labour Court, RACC, New Delhi.

Sh. Ashok Kumar, Presiding Officer, Labour Court, RACC, New Delhi.
 The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC,

The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse

Avenue Court Complex, New Delhi.

The Web-site Committee, Tis Hazari Courts, Delhi.

Officer In-charge (Judl.) for Principal District & Sessions Judgecum-Spl. Judge (PC Act)(CBI) Rouse Avenue Court Complex

New Delhi

HIGH COURT OF DELHI, NEW DELHI

(Gazette II-A Branch)

No. 3859 / DHC/GAZ.II-A/G-12/DJA Misc./2025 Date: 09/7/2025.

To,

The Director (Academics), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi-110078

Sub: Orientation Programme on New Criminal Laws 2023 for the officers of DHJS and DJS.

Sir,

I am directed to refer to your Letter No. DJA/Trg./NCL/1940/2025/2160 dated 20.05.2025, on the above subject, and to convey that on the recommendation of Hon'ble Chairperson, Judicial Education and Training Programme Committee, Hon'ble the Chief Justice has been pleased to allow the Delhi Judicial Academy to conduct an Orientation Programme on New Criminal Laws 2023 for 83 Judicial Officers as per Annexure-'C' of your letter under reference on 15th and 16th July, 2025 through online mode, and also to include 12 judicial officers, who are currently posted at the Hon'ble Supreme Court of India/Delhi High Court on deputation or in diverted capacity, in the nomination list and to make this training mandatory to be attended by all 83 nominated officers.

Further, it has been directed that Training should start from 05:30 PM given that the days proposed are Court working days.

Yours sincerely,

(Dalip Kr. Bajaj)

Deputy Registrar (Gaz.II-A) for Registrar General List of Judicial Officers (who could not attend Training Programme on New Criminal Laws 2023 for District Judiciary on 13.04.2024 and 19.05.2024) nominated to attend the 'Orientation Program on New Criminal Laws 2023 for Judicial Officers'

on 15th and 16th July, 2025 (Two days) from 05:30 PM to 07:00 PM

(Through Online Mode using Cisco Webex Online Meetings Platform)

S.N o.	Name of Officer	Present posting	No	District	Place of Posting
		DHJS			
1	Ms. Shail Jain	Principal District & Sessions Judge		South	Saket
2	Mr. Kanwal Jeet Arora	Principal District & Sessions-cum- Special Judge (PC Act) (CBI)		(1 mg	Rouse Avenue
3	Ms. Nisha Saxena	Principal District & Sessions Judge		North	Rohini
4	Mr. Pawan Kr.Jain	Principal Judge, Family Courts		Central	THC
5	Mr. Bharat Parashar	Member Secretary			NALSA
6	Ms. Nirja Bhatia	District Judge (Commercial Court) (Digital)	7	South-East	Saket
7	Ms. Savita Rao	District Judge (Commercial Court)	1	South	Saket
8	Mr. Reetesh Singh	Principal Secretary (Law, Justice & LA)			GNCTD
9	Ms. Ruby Alka Gupta	District Judge (Commercial Court)	2	East	KKD
10	Mr. Gorakh Nath Pandey	District Judge (Commercial Court)	8	Central	THC
11	Ms. Geetanjali Goel	Officer on Special Duty (Rules & Litigation)			DHC
12	Dr. Ajay Gulati-I	Joint Registrar (Judicial)			DHC
13	Mr. Sanatan Prasad	District Judge	2	East	KKD
14	Mr. Vinay Singhal	District Judge	9	Central	THC
15	Mr. Rakesh Kumar-IV	ASJ (Electricity)	1	Central	THC
16	Dr. Saurabh Kulshreshtha	ASJ	3	West	THC
17	Mr. Vivek Kr.Gulia	ASJ (Electricity)		South	Saket
18	Mr. Satish Kr.Arora	OSD (Case Flow Management)			DHC
19	Mr. Naresh Kr.Laka	District Judge	7	Central	THC
20	Mr. Sidharth Mathur	District Judge	1	North	Rohini
21	Mr. Sunil Beniwal	District Judge	6	South	Saket
22	Mr. Devender Nain	PO MACT		North-East	KKD
23	Mr. Hargurvarinder S. Jaggi	Addl. Registrar			Supreme Court of India
24	Ms. Tyagita Singh	Judge, Family Court	1	Central	THC
25	Ms. Namrita Aggarwal	Judge, Family Court	2	South-East	Saket
26	Ms. Chefna Singh	POLC	6~		Rouse Avenue
	Ms. Gomati Manocha	District Judge	2	North-East	KKD
28	Mr. Manish Sharma	Joint Registrar (Judicial)			DHC
29	Ms. Jasjeet Kaur	ASJ (POCSO)	4	North-West	Rohini
30	Mr. Sunil Kumar	PO MACT	1	North	Rohini
31	Mr. Nipun Awasthi	ASJ_	8	West	THC
32	Mr. Ashok Kumar		2		Rouse Avenue
33	Ms. Shivali Bansal	ASJ	2	South-West	Dwarka
34	Mr. Satyabrata Panda	District Judge	4	New Delhi	PHC
35	Mr. Abhilash Malhotra	Presiding Officer Appellate Tribunal			MCD
36	Mr. Ravinder Singh-II	District Judge	4	North	Rohini
37	Mr. Jitendra Pratap Singh	ASJ (SC-RC)	2	East	KKD

S.N	Name of Officer	Present posting	No	District	Place of Posting			
38	Ms. Anjani Mahajan	District Judge		Central	THC			
39	Ms. Prabh Deep Kaur	District Judge	1 <u>2</u>	South-East	Saket			
40	Ms. Babita Puniya	ASJ (FTSC) (POCSO)	2	West	THC			
41	Mr. Harvinder Singh Johal	District Judge+Wakf Tribunal	2	New Delhi	PHC			
42	Ms. Sonam Singh-I	ASJ (POCSO)	3	New Delhi	PHC			
DJS								
43	Mr. Deepak Sherawat	Attached to the office of PDJ		North-West	Rohini			
44	Mr. Ajay Kumar Malik	JSCC-cum-ASCJ-cum-GJ	╁	North-East	KKD			
45	Ms. Samiksha Gupta	CJM		South-West	Dwarka			
46		SCJ-cum-RC	 	North-East	KKD			
47	Mr. Deepak Vats	ACJM		South-East	Saket			
48	Ms. Akriti Mahendru	ACJM	-	West	THC			
40	Wis. Aktili Wallellulu	Additional Coordinator, Delhi	 	WEST	Inc			
49	Ms. Udita Jain Garg	The state of the s			DHC			
50	Mr. Rinku Jain	International Arbitration Centre		G 4 1	777.1.0			
50		JSCC-cum-ASCJ-cum-GJ		Central	THC			
51	Mr. Manish Jain	JSCC-cum-ASCJ-cum-GJ Additional Coordinator, Delhi	12	South-East	Saket			
52	Ms. Manu Shree	NO CONTRACTOR AND ADMINISTRATION OF THE PROPERTY OF THE PROPER			DHC			
53	Mr. Vival, Kumar Agarval	International Arbitration Centre ARC	2	Control	THA			
در	Mr. Vivek Kumar Agarwal	ARC		Central	THC			
54	Ms. Rishika Srivastava	Posted to DHC for administrative work (in diverted capacity till 30.11.25)			DHC			
55	Mr. Dev Chaudhary	ACJ-cum-CCJ-ARC		West	THC			
56	Ms. Bharti Garg	JM First Class	11	West	THC			
57	Ms. Ritika Kansal	JM First Class (Mahila Court)	2	East	KKD			
58	Mr. Devanshu Sajlan	JM First Class	7	West	THC			
59	Ms. Renu	Civil Judge		North	Rohini			
60	Mr. Gaurav Goyal	JM First Class	6	Central	THC			
61	Ms. Abhilasha Singh	JM First Class (Mahila Court)	1	South-West	Dwarka			
62	Ms. Richika Tyagi	JM First Class (NI Act)	2	Central	THC			
63	Ms. Shruti Sharma-I	JM First Class (NI Act)	2	South-East	Saket			
64	Mr. Apoorv Bhardwaj	JM First Class	2	North-West	Rohini			
65	Ms. Komal Garg	JM First Class	3	West	THC			
66	Ms. Isra Zaidi	JM First Class	4	North-East	KKD			
67	Ms. Poorva Mehra	Civil Judge	2	South-East	Saket			
68	Ms. Seema Nirmal	JM First Class	9	South-East	Saket			
69	Mr. Ajay Narwal	JM First Class (NI Act) Digital Court	2	South-East	Saket			
70	Mr. Bhavaya Karhail	JM First Class	_8	South-East	Saket			
71	Ms. Divya Yadav	JM First Class	4	South-West	Dwarka			
72	Mr. Arvind Dev	Civil Judge	9	Central	THC			
73	Ms. Disha Singh	JM First Class (Mahila Court)	2_	North	Rohini			
74	Ms. Swati Malik	JM First Class (NI Act)	1	West	THC			
75	Mr. Sarthak Panwar	JM First Class	5	North	Rohini			
76	Ms. Shazadi Halima Sadiya	JM First Class (Digital Traffic Court)		Shahdara	KKD			
77	Ms. Vinerjeet Kaur	JM First Class (NI Act)	6	South-West	Dwarka			
78	Ms. Shagun	JM First Class	6	North-East	Rohini			
79	Mr. Siddhant Kumar	JM First Class (NI Act)	5	New Delhi	PHC			
-	Ms. Moksha Bains	JM First Class (Mahila Court)	2	Shahdara	KKD			
81	Ms. Sayesha Chadha	JM First Class	8	Central	THC			
82	Ms. Urvi Gupta	JM First Class (NI Act)	1	Central	THC			
83	Mr. Amit Kumar	Relieving JMFC/Civil Judge		South-West	Dwarka			

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DELHI JUDICIAL ACADEMY

Programme Name:

Date & Day:

Participants:

Orientation Program on New Criminal Laws 2023 for Judicial Officers 15th and 16th July, 2025 (Two days) from 05:30 PM to 07:00 PM Judicial Officers of DHJS and DJS [who could not attend the training on new criminal laws conducted by this Academy on 13th April, 2024 (for all officers of DHJS) and 19th May 2024 (for all officers of DJS & all such officers of DHJS who could not attend training programme on 13.04.2024)]

Venue:

Through Online Mode using Cisco Webex Online Meetings Platform

Date & Day	05:30 pm – 07:00 pm			
	Session-I			
	Overview of the purpose & scope of the Bharatiya Nyaya Sanhita, 2023 (BNS) and BharatiyaSakshyaAdhiniyam, 2023 (BSA)			
Day-1	Comparative Analysis of BNS & IPC			
15.07.2025 (Tuesday)	Comparative Analysis of BSA & IEA			
	Speakers: Mr. Jiten Mehra, District Judge, Central, THC			
	Dr. Neeraj Tiwari, Assistant Professor, NLUD			
	Session-I			
	Overview of the purpose & scope of the BharatiyaNagarik Suraksha Sanhita, 2023 (BNSS)			
Day-2 16.07.2025 (Wednesday)	Comparative Analysis of BNSS & CrPC			
	Speakers:			
	Ms. Susheel Bala Dagar, District Judge, West, THC			
	Dr. Neeraj Tiwari, Assistant Professor, NLUD			